

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 13

CA No.
600/18,
290/18
651/22
652/22,
1165/23

In
CP(IB) No. 37/Chd/Pb/2017
(Admitted)

Under Section 9 & 19, 42, 45 &
60(5) IBC 2016 & R 11, NCLT Rules 2016
Regulations 44 IBBI 2016

In the matter of:-

Hero SteelPetitioner/Operational Creditor

Vs.

Rolex Cycles Pvt. Ltd.Respondent/Corporate Debtor

Present :

Mr. Anil Kumar Aggarwal, Advocate for the applicant-liquidator in CA No. 290/2018, IA Nos. 651/2022, 652/2022, 1165/2023 and for respondent in CA No. 600/2018.

Mr. Dinesh Kumar Seth, Liquidator in person.

Mr. Vaibhav Sharma, respondent No. 1A, 5A and 2 in IA No. 651/2022 and for respondent No. 1A, 2, 3A in IA No. 652/2022.

Ms. Salina Chalana, Advocate for the respondent No. 1B, (C), 5(B), 5C in CA No. 290/2018 and for respondent Nos. 1(B), (C) in IA No. 651/2022 and for respondent No. 1B, C, 3B, 3C in IA No. 652/2022.

Ms. Manisha Dhir, proxy counsel for Mr. Aalok Jagga, Advocate for the applicant in CA No. 600/2018.

CA No. 600/2018

It is stated by proxy counsel for applicant that applicant wants to implead LRs of respondent No. 2. Let the matter be listed for arguments on 12.10.2023 high on the board.

IA No. 1165/2023

Heard. This application has been filed under Section 60(5) of the Code read with Rule 20(7) of NCLT Rules, 2016 to implead legal heirs of deceased Mr. Ashwani Prabhakar, Respondent No. 1 who is respondent No. 5 in CA No. 290/2018. There is no dispute about the death of Mr. Ashwani Prabhakar. Therefore, IA No. 1165/2023 is allowed and disposed of accordingly. Amended memo of parties has been filed and the same is taken on record in CA No. 290/2018.

CA No. 290/2018

None has appeared for remaining respondents except respondent No. 1B, (C), 5(B), 5C in this application. It is made clear that if none appears on behalf of remaining respondents, then the *ex parte* arguments will be heard. Learned counsel for the liquidator is directed to supply the copy of documents which are on record filed by Mr. Ashwani Prabhakar to the opposite counsel. Let the matter be listed on 12.10.2023 high on the board.

IA No. 651/2022 & 652/2022

List on 12.10.2023 high on the board.

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

September 4, 2023
Vriti